

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 193 OF 2017 &
IA NO. 449 OF 2018**

Dated: 10th September, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**GMR Kamalanga Energy Limited & Anr. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Janmali Manikala
Ms. Raveena Dhamija

Counsel for the Respondent(s) : Mr. M.G. Ramanathan
Ms. Ranjitha Ramachandran
Mr. Pulkit Agrwal for R-2 & R-3

ORDER

As agreed by learned counsel for the parties, list the matter for
hearing on **28.09.2018.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

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